

19/5/92
Mr. Ananta Sanyal Rath
Ashish Ch. Rath

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CAT / J / II

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./P.A.No. 153 1992

Satoughoa Kala Applicant(s)

Versus

Union of India & others Respondent(s)

Sr. No.	Date	Order with Signature
1.	8.4.92	AS PER THE ORDER PASSED ON 8TH APRIL, 1992 IN O.A. 154 OF 1992. Vice-Chairman
2	30.4.92	We have heard learned counsel for both sides. Hearing is concluded. Judgment is pronounced and dictated in the open court vide separate sheets attached to the record in O.A. No. 182/92. The case is accordingly disposed of. No cost. The stay order passed by this Bench as per order dated 8.4.92 in O.A. 154/92 automatically stands vacated. Vice-Chairman Member(A)